

## Declaration of Assets and Liabilities

10

Year 2022-23

I, Priyanshu Kumari son/daughter/wife of Mrs. Prem Prakash Chaudhary  
aged 30 Years, belonging to Bihar Legislative Assembly service and  
presently working as Junior clerk given herein below the  
details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

### Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>HPFC</u> 11,146.58/- <u>SBI</u> 4,77,033.54/-				
(iii)	Bonds, Debentures and shares in Companies	—				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—				
(v)	Motor Vehicles (details of make, etc.)	—				
(vi)	Jewellery (give details of weight and value)	470 gm. Gold 700 gm Silver				
(vii)	Other assets, such as values of claims / interests	—				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

प्रीति कुमारी

श्री राजीव जैन-1  
15/5  
9/2/23

**B** Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will to be indicated]

also have

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	8.125 Katha Namkalya (Gifted)				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—				
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—				
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—				
(v)	Other (such as interest in property)	—				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

પ્રતિજ્ઞા જમાવી

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. - IIPUPK 8669D	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [ Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

### C Personal Detail

GPF/CPF/PRAN No. :- 110123719640

Gender :- F (M/F)

Date of Birth :- 20081992 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BIHAR VIDHAN SABHA, SECRETARIAT  
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :- SITAMARHI

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna  
Date: 06.02.23

Signature: Priyanshu Kumar  
Name of Employee: PRIYANSHU KUMAR  
Designation: JUNIOR CLERK  
Department: BIHAR VIDHAN SABHA, SECRETARIAT

**Note:** Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

पुनः प्रमाणित